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Title: Withdrawn of the Enemy Property (Amendment and Validation) Bill, 2010.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to withdraw a Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to withdraw the Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

The motion was adopted.

SHRI P. CHIDAMBARAM: I withdraw the Bill.

...(Interruptions)